

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Legend Artists Private Limited Date of Commencement of Liquidation: 05-07-2024; List of Stakeholders as on Date: 08-09-2024; Name of IP: Mr. Prasad Kamalakar Dharap; Process Number: 1; Last 5 digitof registration number: 11228

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date		10453		10453				NA
3	Secured financial creditors								NA
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	433686	1	345190			88496	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	41546660	2	41546660				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		3	41990799	3	41902303			88496	